

Industries Service Institute Ahmedabad, State Government has no special subsidy scheme for industries in Ankleshwar Industrial Estate.

(b) Out of 100 registered units in Ankleshwar Industrial Estate 22 have been sanctioned capital subsidy from 26-8-71 to 10th July, 77 of the total amount of Rs. 65.7 lakhs.

Uplift of Tribals in Gujarat

4174. **SHRI AHMED M. PATEL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Districts in Gujarat State where most of the Tribals are residing; and

(b) the main facilities provided for the up-lift of Tribals in those areas?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Most of the Tribals of Gujarat are residing in the seven districts of Sabarkantha, Vadodara, Bharuch, Panchmahals, Surat, Valsad and Dangs.

(b) A tribal sub-plan has been drawn up for the areas within these districts with a population of more than 50 per cent tribals.

The Sub-plan area has been divided into nine Integrated Tribal Development Projects for which specific development programmes under the various sectors such as agriculture, education, health etc. have been drawn up.

The total outlay for the sub-plan area of Gujarat during the Fifth Plan period will be of the order of Rs. 84.06 crores out of the State Plan funds, and Rs. 16.28 crores as Special Central Assistance.

Among the facilities given to the Scheduled Tribes are the grant of

educational scholarships at post-matric and school stages, subsidies for agricultural inputs, wells etc., Special efforts are also made for the elimination of exploitation.

Closure of factories in Gujarat

4175. **SHRI AHMED M. PATEL:** Will the Minister of INDUSTRY be pleased to state:

(a) whether any factories in Gujarat State has been closed down during the last three years;

(b) the reasons therefor; and

(c) the action taken by Government to re-start them?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c). The information is being collected and will be laid on the Table of the House.

Number of Harijans, Adivasis and Depressed Classes in Dhanbad Collieries

4176. **SHRI A. K. ROY:** Will the Minister of ENERGY be pleased to state:

(a) the number of Harijans, Adivasis and other depressed classes in employment in collieries, coking and non-coking in Dhanbad district (Bihar) at the time of take over by Government of the management;

(b) the number in 1974, 1975, 1976 and 1977, January;

(c) whether the percentage of weaker section in the collieries steadily decreased after the take over;

(d) whether the Deputy Commissioner Dhanbad, Mr. K. B. Saxena, sent a strong note to Government to this effect with open Press Conference against the management of BCCL and CMAL in 1975; and

(e) if so, steps Government propose to take to restore the percentage of the weaker section to the take over stage?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Development of S.C. & S.T. in Orissa

4177. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Orissa have approached the Central Govern-

ment with a scheme for the development of Scheduled Castes and Scheduled Tribes in the State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) to (c). Welfare schemes for the Scheduled Castes and Scheduled Tribes have been included in the Backward Sector of Fifth Five Year Plan of Orissa. An allocation of Rs. 19.30 lakhs has been made for 1977-78 for Scheduled Castes and the Programme-wise allocation with targets to be achieved is as follows:—

Name of the Scheme	Allocation for the year	
	1977-78 (Rs. lakhs)	Physical targets for the year 1977-78
1	2	3
(1) Area development scheme—Land reclamation and agricultural input assistance.	2.25	Continuance of two projects and starting one new such scheme.
(2) Subsidy for crafts and cottage industries and self employment scheme.	0.65	120 families will be benefited.
(3) Industrial training including training in shrotrhand & typewriting.	1.50	300 trainees will be benefited.
(4) Scholarships.	9.00	68,500 trainees will be benefited.
(5) Reading and writing materials.	5.00	
(6) Construction of hostel	0.90	Completion of six incomplete hostels.
TOTAL	19.30	

In addition Rs. 84.92 lakhs have been allotted for Scheduled Tribes. A tribal sub-plan has been proposed in Orissa covering all areas having more than 50 per cent tribal population. The sub-plan includes educational as well as economic development programmes. The sub-plan area has been divided into 23 Integrated Tribal Development Projects. The State Government have prepared 19 projects so far, which have been gene-

rally approved by the Government of India. The State Government have been requested to send projects for the remaining four areas as well.

Removal of untouchability

4178. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the programme undertaken by Government for the removal of untouchability in the country; and